

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.12.2021 (FRIDAY)

COURT –IV (VIRTUAL MODE)

02:00 PM

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Dr. Alok Srivastava, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 161 of 2021 (PH)	Edelweiss Asset Reconstruction Company Ltd. Vs. Peter Beck and Peter Vermögensverwaltung Ltd. & Anr. With	R. P. Agarwal	Ankur Kashyap-R1 Dinkar Venkatasubramanian-R2 Yashish Chandra
2.	Comp. App. (AT) (Ins) No. 169 of 2021 (PH)	State Bank of India Vs. Peter Beck and Peter Vermögensverwaltu Ltd.	Bishwajit Dubey	Yashish Chandra Abhishek Kumar- R2 Ankur Kashyap-R1 Yashish Chandra

Note: The Court will rise at 03:30 PM.

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By order of Hon’ble Chairperson

**-sd/-
Registrar**